

30-8-90

OA 1012/90

3
Applicant through Shri Gyan Prakash, Counsel.
Shri Rajinder Virmani, proxy counsel for Shri K.C.
Mittal, counsel of the respondents.

Respondents to file their counter-affidavit
within four weeks with a copy to the applicant, who may
file rejoinder, if any, within two weeks thereafter.
List for admission and further directions on 23-11-90.
Interim order already passed will continue till then.

Desham
(D.K.CHAKRAVORTY)

MEMBER

Dinesh
(P.K.KARTHA)

VICE CHAIRMAN

14.9.90.

M.P.-2204/90.

Present : Sh. Gyan Prakash, Counsel for the applicant.
Sh K.C.Mittal, Counsel for the resndts.

Heard the learned counsel of both parties.

The prayer contained in the MP-2204/90 is that the applicant
may be allowed to withdraw the application as he is not
interested to pursue ^{this} _{it}. Accordingly, the O.A.1012/90 is
dismissed as withdrawn, with ^a liberty to file fresh
_e application, if so advised.

Desham
(D.K.CHAKRAVORTY)

MEMBER(A)

Dinesh
(P.K.KARTHA)

VICE CHAIRMAN